

National Company Law Tribunal

Allahabad Bench

CP NO. 6/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Kashi Nath Seth Sarvag Pvt Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Pradeep Tiwari	Lawyer	Petitioner	[Signature]
<u>2.</u>	KULDEEP SINGH	STA		[Signature]

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Shri Pradeep Tiwari for the petitioner. Shri Kuldeep Singh, proxy for the OL representing the Central Govt. Since, as today, the OL is not available as being pre-occupied in the Govt. meeting in New Delhi. Hence, the case is adjourned for argument in respect of present Company Petition.

The matter be listed on 13<sup>th</sup> November, 2017.

Dated:13.10.2017

Typed by:  
P.K. Jyoti

[Signature]  
H.P. Chaturvedi, Member (Judicial)